

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.06.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 64/BB/2019	For admission	Sec 10 of I&B code 2016	M/s Vintage Foods & Industries Ltd	C S Maya Gupta	M/s KSIIDC Limited and other	Y V Prathasarathy, YP Gokul & Smt YP Chaitanya for R-5, V F Kubar & M Narayanaswamy Advocates for R-1

YP-GOKUL 9886176667 for R5 GH

ADVOCATE FOR PETITIONER/s:

MUKESH YADAV
8050162057

For Applicant

Mukesh Yadav



ADVOCATE FOR RESPONDENT/s:

T. P. MUTHANNA

Adv For RESP. NR (2)

ORDER

Heard Shri Mukesh Yadav, learned Counsel for the Applicant.

Shri T.P. Muthanna, learned Counsel for Respondent No.2 and Shri Y.P. Gokul, learned Counsel for Respondent No.5 accepts notice for the Respondent and requests two weeks' time to file their reply. Time is granted till 25.06.2019. Learned Counsel for the Respondents are directed to file the reply well before the next date of hearing after duly serving a copy on the other side.

Post the case finally on 25.06.2019. We make it clear that no further adjournment shall be granted.



Member (T)



Member (J)

Krishna

Verified



Court Officer